

Over 2.7 lakh MT paddy procured in states so far

CHANDIGARH, SEPTEMBER 30 During the kharif procurement season-2025, a total of 2,79,502.86 metric tonnes (MT) of paddy has been procured from mandis. Of this, 48,838.72 MT have already been lifted. An official spokesperson said paddy had been procured from around 28,599 farmers across the state so far. All these farmers were registered on the Meri Fasal Mera Byora portal.

A total of 408,182.41 MT of paddy had arrived in various mandis this season. Since the commencement of procurement on September 22, the highest procurement has been carried out by the Food and Civil Supplies Department, which has so far procured 169,427.82 MT. — TNS

State ranks 4th in crime rate nationwide, says NCRB report

Among top five most unsafe for women; conviction rates abysmally low

BHARTESH SINGH THAKUR
TRIBUNE NEWS SERVICE

CHANDIGARH, SEPTEMBER 30 Haryana recorded the fourth-highest crime rate in the country in 2023, with 739.3 cases per one lakh population, according to the latest National Crime Records Bureau (NCRB) report. A total of 2.24 lakh cases were registered under the Indian Penal Code (IPC) and Special and Local Laws (SLL), based on a mid-year population estimate of 3.03 crore.

The state's conviction rate under IPC crimes was only 30.9 per cent, while under SLL cases it stood at 59.6 per cent. In 2022, Haryana was ranked third in terms of crime rate.

The highest crime rates were reported in Kerala (1,631.2), Delhi (1,602) and Gujarat (806.3).

Haryana also ranked fifth in crime rate against women, with 110.3 cases per lakh women. Delhi topped the list with 133.6, followed by Telangana (124.9), Rajasthan (114.8) and Odisha (112.4).

The chargesheet rate in Haryana was only 56 per cent and conviction was abysmally low at 13.6 per cent. Out of 6,006 cases where trials concluded in 2023, only 818 resulted in conviction.

The NCRB data shows nearly five cases of rape were reported every day in Haryana, totalling 1,772 incidents, including 131 gangrapes. On average, nine cases of kidnapping and abduction were recorded daily, amounting to 3,204 cases. There were also nine cases of murder with rape or gangrape of women, 207 dowry deaths, three acid attacks and 5,191 cases of cruelty by husbands or in-laws.

In addition, 788 cases of procurement of minor girls and 103 women-centric cybercrimes were reported. Overall, 15,758 crimes against women were registered in 2023

KEY FINDINGS

Overall crime rate: 739.3 per lakh population (4th-highest in India)

Conviction rate (IPC): 30.9%

Conviction rate (SLL): 59.6%

Crimes against women: 110.3 cases per lakh women (5th-highest crime rate in India),

1,772 rapes, 131 gangrapes, 207 dowry deaths,

5,191 cases of cruelty by husbands/in-laws

Conviction rate: 13.6%

Crimes against children: 6,401 cases (+4.3% from 2022),

2,142 cases under POCSO

Conviction rate: 27.2%

Atrocities against SCs: 352 trials completed; only 68 convictions (19.3%)



SUICIDE TRENDS (2023)

■ A total of 3,361 people committed suicide in Haryana in 2023, marking an 11.2% decline from 2022. Of these, 16 deaths were linked to drug or alcohol abuse, while 28 deaths occurred due to love-related issues.

■ Among those who died by suicide 275 were housewives, 212 were students, 156 were unemployed, 98 were agricultural labourers, including nine women.

■ Additionally, 18 people lost their lives due to illegal or spurious liquor in the state during 2023.

CRIME AGAINST CHILDREN AND WOMEN

■ Haryana recorded the highest number of cases of miscarriage, infanticide, foeticide, and child abandonment in India, with 112 cases registered in 2023.

■ The state also had the third-highest rape rate per lakh population, at 12.4 cases. Chandigarh led with 17.9, followed by Rajasthan at 12.8, while Goa matched Haryana at 12.4.

— a slight decline from 16,743 in 2022.

Crimes against children rose by 4.3 per cent, with 6,401 cases registered in 2023. These included 312 cases of kidnapping and abduction of minor girls for marriage and 2,142 cases under the Protection of Children from Sexual Offences (POCSO) Act.

Under POCSO, there were 1,377 girl victims and 72 boy victims in cases registered under Sections 4 and 6, which relate to penetrative sexual assault and aggravated penetrative sexual assault.

The conviction rate in child-related crimes was 27.2 per cent, as 541 convictions were secured out of 1,986 cases where trials were completed.

The NCRB data also highlighted poor justice delivery in cases of atrocities against Scheduled Castes. Out of 352 cases where trials concluded, only 68 ended in conviction — a conviction rate of just 19.3 per cent.

In as many as 1,529 cases disposed of by police in 2023, 702 (45.9 per cent) were declared "false".

Govt committed to women's empowerment, says Saini

Stresses nutrition, health, education at 'Poshan Maah' event



CM Nayab Saini pays obeisance at Bhadrakali temple in Kurukshetra on Tuesday. TRIBUNE PHOTO

TRIBUNE NEWS SERVICE

KURUKSHETRA, SEPTEMBER 30 Chief Minister Nayab Singh Saini today reiterated the state government's commitment to strengthening

services for women and children, stressing that women's empowerment remains central to its welfare agenda.

Addressing a state-level programme to mark the

8th anniversary of 'Poshan Maah', the CM said, "Over the past eight years, the campaign has become a key movement to protect women's health and eliminate child malnutrition. Its focus is on improving nutrition among children below six years, adolescent girls, pregnant women and lactating mothers."

Highlighting this year's 'Poshan Maah' theme, he said it was both broad and action-oriented, covering issues like controlling obesity, improving childcare, promoting local foods, planting trees under the 'Ek Ped Maa Ke Naam' campaign, and encouraging men's involvement in maternal and childcare. "The aim is not just to spread information but to bring about lasting lifestyle changes," he added.

The Chief Minister underlined the government's initiatives, noting that Haryana was the first state to implement a Comprehensive Creche Policy for working women. "A woman's health is a family's greatest asset. A healthy woman is the foundation of a strong family and a strong family is the foundation of a strong India. Empowering women strengthens society, so prioritising women's health is essential," he said.

Narender's elevation triggers dissent in Congress

RAVINDER SAINI
TRIBUNE NEWS SERVICE

ROHTAK, SEPTEMBER 30 The appointment of former minister Rao Narender, an OBC leader, as the new Haryana Pradesh Congress Committee (HPCC) president has stirred fresh political currents in Ahirwal dominated by the Yadav (Ahir) community.

His elevation is being viewed as an effort to broaden the Congress's OBC outreach and to revive the party's influence in Ahirwal, which mainly includes Rewari, Mahendragarh, and Gurugram districts, where the BJP won 10 out of 11 seats in the 2024 Assembly elections.

The development has also triggered internal dissent, with senior Congress leader, Capt Ajay Singh Yadav, expressing his disappointment. At the same time, the move is seen as a strategic counter to the BJP's OBC narrative, especially after the elevation of Nayab Saini as CM.

A six-time former MLA and

Rao Narender meets senior leaders, vows to take all along

Says will unite faction-ridden Congress

GEETANJALI GAYATRI
TRIBUNE NEWS SERVICE

CHANDIGARH, SEPTEMBER 30 Sending out a clear message that he wants to unite the faction-ridden Congress, newly appointed state party chief Rao Narender Singh today went "leader-hopping" in New Delhi, as he called on party "seniors" and leaders of various factions in the state unit.

He met the newly appointed Congress Legislature Party (CLP) leader Bhupinder Singh Hooda, Rajya Sabha MP Randeep Singh Surjewala, former Union minister Birender Singh and former minister Capt Ajay Singh Yadav — also a contender for the post of state chief — to drive home the point that he belongs to no faction and would take everyone along. Sirsa MP Kumari Selja was, however, not present as she was out of the country.

Speaking to "The Tribune", Rao Narender said, "It is my duty to meet every senior leader and ensure that we all work collectively to strengthen the party and spread the Congress's ideology."

Asked about the seeming differences within the party, he downplayed any discord, saying that all leaders were united in their commitment to the Congress. "We are all on the same page when it comes to strengthening the



Haryana Congress chief Rao Narender Singh with former CM Bhupinder Singh Hooda. TRIBUNE PHOTO

party. Everyone will come together on a common platform," he claimed.

Planning to assume charge formally within a week, he said, "Before that, I will visit my hometown Narnaul to meet people."

He said all senior leaders were expected to be present when he assumed office and that would be the beginning of them sharing a common stage.

On the caste representation in the appointments of the HPCC president and Leader of the Opposition, he said the decision was made by the party high command to ensure inclusive leadership. "The Congress is committed to representing every section of

society. This inclusiveness will strengthen the party further," he said.

After following the Jat-SC model in appointments, the party has decided to give the reins of the state chief to an Ahir leader with a view to countering the BJP's growing influence among the OBCs since CM Nayab Singh Saini took over as the face of the government in the state.

He also hit out at the ruling BJP government, alleging that people were disillusioned. "They feel let down by the BJP, which has failed to meet their expectations in the past 11 years. There is a growing desire among people to embrace the Congress," he added.

INLDrakes up 'cash-for-CLU' case

CHANDIGARH, SEPTEMBER 30 The INLD today again raked up the alleged cash-for-CLU case against new HPCC president Rao Narender Singh, saying the Congress could not find an honest person to head its state unit.

Addressing a press conference, INLD state chief Ram Pal Majra said the case was still subjudice. In 2013, Abhay Chautala had released a CD purportedly showing Singh discussing a payment of Rs 30-50 crore with a journalist and another man, allegedly in exchange for a CLU for a 30-acre plot in Gurugram.

Meanwhile, Singh claimed that INLD leaders were making politically motivated allegations. He claimed that for many years now, INLD leaders had not appeared in court even when summoned. "The INLD neither brought evidence to court nor dared to respond, because it knows that the video was edited. When the INLD came forward with this fake video, the Lokayukta also investigated it. Forensic investigation has proven that the INLD video was edited," he added. — TNS

Brijendra to launch 'Sadbhav Yatra' from Oct 5

Cong leader invites all senior party members to join march for unity

TRIBUNE NEWS SERVICE

CHANDIGARH, SEPTEMBER 30 Former Hisar MP Brijendra Singh is set to embark on a 'Sadbhav Yatra' from October 5, beginning at Danoda village in the Narwana constituency. In its first phase, the march will cover 14 constituencies before expanding across all 90 constituencies of Haryana.

Inspired by Leader of Opposition Rahul Gandhi, Singh said the yatra is aimed at countering the divisive politics of the BJP "Sadbhav, meaning harmony, has come under stress in the past decade, as the BJP has exacerbated caste, regional and communal discord in Haryana. The primary aim of the Sadbhav Yatra is to revive bhaichara



(brotherhood) in Haryanvi society," he said.

The march will highlight both national and regional issues, including alleged 'vote chori' (electoral malpractice), unemployment, paper leaks, poor law and order, agrarian distress, grievances of government employees, the new army recruitment process and what Singh described as a deterioration of democratic institutions.

Calling the campaign a people's movement, Singh said, "Congress has always believed in unity and today

Haryana needs bhaichara more than ever. This Yatra is not just a political march; it is a people's mission to restore harmony and to raise the voice of farmers, workers, youth, traders and women. Through the Sadbhav Yatra, we are marching together to reclaim the spirit of brotherhood and justice across all 36 biradaris (communities) of Haryana."

The padyatra will cover 2,600 to 2,800 km over six to seven months. Its slogan — "Congress ka Haath, Bhaichaare ke Saath" — seeks to unite people under the banner of social harmony. The yatra's logo, featuring two rising hands (orange for valour and sacrifice, green for agriculture and prosperity), carries the Congress hand at its centre with-

in a Tricolour circle to symbolise inclusivity and unity.

The yatra, Singh added, would also serve to mobilise and energise Congress workers after the 2024 Assembly elections. He extended congratulations to Bhupinder Singh Hooda and Rao Narender Singh on their appointments as CLP leader and PCC president, respectively.

Responding to questions, Singh clarified that the march is being organised under the Congress flag. "I have invited all MPs, Lok Sabha candidates of 2024, MLAs, and MLA candidates of the October 2024 Assembly polls. All senior leaders, including Hooda and Rao Narender Singh, have been called for the march," he said.

Government of Punjab DEPARTMENT OF HOUSING AND URBAN DEVELOPMENT (Housing-1 Branch)

NOTIFICATION OF THE SOCIAL IMPACT ASSESSMENT

Notification No: H-U-H/1/97/2025-
6H/1/273
Dated: 30.09.2025

Greater Mohali Area Development Authority, (GMADA), a special Development Authority constituted by the Government of Punjab has been entrusted to do planned development of Sahibzada Ajit Singh Nagar (Mohali). In this connection GMADA has proposed to acquire land for development of Aero City Expansion Project namely Aerotropolis Pocket-H in village Bakarpur, Bari, Kishanpura, Chatt and Kurdi Tehsil Mohali, District Sahibzada Ajit Singh Nagar per drawing No. DTP, S.A.S Nagar 2280/2016 dated 05.12.2016.

It is hereby notified that the Social Impact Assessment shall be carried out in consultation with the concerned Gram Panchayat in the affected area. The proposed acquisition of aforesaid Project would entail about 879.7643 acres of land. This land shall be acquired from villages Bakarpur, Bari, Kishanpura, Chatt and Kurdi Tehsil Mohali, District Sahibzada Ajit Singh Nagar. Thus the affected area shall be Villages Bakarpur, Bari, Kishanpura, Chatt and Kurdi, Tehsil Mohali, District Sahibzada Ajit Singh Nagar. The main objectives of Social Impact Assessment (SIA) is to:

- Assess whether the proposed acquisition serves public purpose.
- Estimate number of affected families and number of families among them likely to be displaced
- Understand extent of land public and private, houses, settlements and other common properties likely to be affected by the proposed acquisition
- Understand extent of land proposed to be acquired is bare minimum needed for the project
- Analyse alternate place (if any)
- Study of the Social impacts of the project, and nature and cost of addressing them and impact of these costs on the overall cost of the project vis-à-vis the benefit of the project.

This notification is made under the provision of Section-4(i) of "The Right To Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement Act 2013", (NO. 30 OF 2013).

It is hereby notified that the acquisition of land under the proposed project falls under the provision of Section 2(1)-(e) project for planned development. Thus, provision of Section 2 (2) i.e. consent of Gram Sabha/Land Owners is not required for this project. It is to be noted that entire Social Impact Assessment (SIA) shall be carried out in consultation with Panchayat and land owners.

The Social Impact Assessment (SIA) shall commence from the date of issuance of the Social Impact Assessment (SIA) notification, which shall be completed within 6 months. The important output of the Social Impact Assessment (SIA) shall include Social Impact Assessment (SIA) report and Social Impact Management Plan (SIMP) along with the disclosure as prescribed under section 6 of the said act.

Any person interested in the manner Social Impact Assessment (SIA) is being carried out may contact at the following address:-

The Collector, Urban Development, Ground Floor, PUDA Bhawan, Sector 62, Sahibzada Ajit Singh Nagar, Punjab.

Summary of Land Area			
Sr. No.	Village Name	K - M	Area (in acres)
1.	Bakarpur	81-13	10.2063
2.	Bari	266-17	33.3563
3.	Kishanpura	B - B	748.41
4.	Chatt	369 - 1	76.8854
5.	Kurdi	52-7	10.9063
Total			879.7643

Sd/- Vikas Garg
Principal Secretary,
Govt. of Pb.
Department of Housing and Urban Development

Place: Chandigarh
Dated: 29.09.2025
DPR/Pb/1324/12/2025-26/3814

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF CLAUSION INDIA PRIVATE LIMITED	
RELEVANT PARTICULARS	
1 Name Of Corporate Person	Clausion India Private Limited
2 Date Of Incorporation Of Corporate Person	26.03.2018
3 Authority Under Which Corporate Person Is Incorporated/Registered	Roc-Chandigarh
4 Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U72900CH2018FTC041929
5 Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	Regus Business Center, SCO 54-55-56 Office No. 316, 3rd Floor, Sector - 17A, Chandigarh, India - 160017
6 Liquidation Commencement Date Of Corporate Person	30.09.2025
7 Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	- Jagdish Singh Nain, - C/O Avim Resolution Professionals Llp, 8/28, (3rd Floor), W.E.A., Abdul Aziz Road, Karol Bagh, New Delhi 110005. - vlp.clausion@gmail.com - 011 41486026/27, Mob. 9873088243 - IBB/LIPA-003/IP-N00187/2018-2019/12415
8 Last Date For Submission Of Claims	30.10.2025

Notice is hereby given that the Clausion India Private Limited has commenced voluntary liquidation on 30.09.2025.

The stakeholders of Clausion India Private Limited are hereby called upon to submit a proof of their claims, on or before 30.10.2025, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Date: 01.10.2025
Place: New Delhi

Name and Signature of the Liquidator:
Jagdish Singh Nain

ਖਬਰਨਾਮਾ

ਦਿੱਲੀ ਭਾਜਪਾ ਦੇ ਪਹਿਲੇ ਪ੍ਰਧਾਨ ਵਿਜੈ ਮਲਹੋਤਰਾ ਦਾ ਦੇਹਾਂਤ

ਕੁੱਝ ਸਮੇਂ ਤੋਂ ਬਿਮਾਰ ਸਨ ਸਾਬਕਾ ਸੰਸਦ ਮੈਂਬਰ; ਰਾਸ਼ਟਰਪਤੀ ਮੁਰਮੂ, ਪ੍ਰਧਾਨ ਮੰਤਰੀ ਮੋਦੀ, ਸ਼ਾਹ, ਰਾਜਨਾਥ ਸਿੰਘ, ਰੇਖਾ ਗੁਪਤਾ ਤੇ ਹੋਰਾਂ ਵੱਲੋਂ ਸ਼ਰਧਾਂਜਲੀ ਭੇਟ

ਮਨਧੀਰ ਸਿੰਘ ਦਿਓਲ

ਨਵੀਂ ਦਿੱਲੀ, 30 ਸਤੰਬਰ

ਦਿੱਲੀ ਵਿੱਚ ਭਾਜਪਾ ਦੀਆਂ ਜੜ੍ਹਾਂ ਜਮਾਉਣ ਲਈ ਜੀਅ ਤੜਕ ਮਿਹਨਤ ਕਰਨ ਵਾਲੇ ਅਤੇ ਦਿੱਲੀ ਪ੍ਰਦੇਸ਼ ਭਾਜਪਾ ਦੇ ਪਹਿਲੇ ਪ੍ਰਧਾਨ ਪ੍ਰਫੇਸਰ ਵਿਜੈ ਕੁਮਾਰ ਮਲਹੋਤਰਾ (93) ਦਾ ਅੱਜ ਦੇਹਾਂਤ ਹੋ ਗਿਆ ਹੈ। ਉਹ ਕੁਝ ਸਮੇਂ ਤੋਂ ਬਿਮਾਰ ਸਨ। ਮਲਹੋਤਰਾ ਨੇ ਆਪਣੇ ਸਾਥੀਆਂ ਮਦਨ ਲਾਲ ਖੁਰਾਣਾ, ਸੁਸ਼ਮਾ ਸਵਰਾਜ ਅਤੇ ਹੋਰਾਂ ਨਾਲ ਮਿਲ ਕੇ ਦਿੱਲੀ ਵਿੱਚ ਭਾਜਪਾ ਦੇ ਪੈਰ ਮਜ਼ਬੂਤ ਕਰਨ ਲਈ ਕਈ ਕੋਸ਼ਿਸ਼ਾਂ ਕੀਤੀਆਂ। ਉਹ ਭਾਜਪਾ ਦੀ ਪਹਿਲੀ ਪੀੜ੍ਹੀ ਦੇ ਪੰਜਾਬੀ ਕੱਦਾਵਰ ਆਗੂਆਂ 'ਚ ਇੱਕ ਸਨ। ਉਨ੍ਹਾਂ ਦੀਆਂ ਸੇਵਾਵਾਂ ਨੂੰ ਦੇਖਦਿਆਂ ਭਾਜਪਾ ਨੇ ਉਨ੍ਹਾਂ ਨੂੰ ਰਾਜ ਸਭਾ ਵਿੱਚ ਭੇਜ ਕੇ ਨਿਵਾਜਿਆ ਸੀ। ਰਾਸ਼ਟਰਪਤੀ ਦਰੋਹਪਦੀ ਮੁਰਮੂ, ਪ੍ਰਧਾਨ ਮੰਤਰੀ ਨਰਿੰਦਰ ਮੋਦੀ, ਗ੍ਰਹਿ ਮੰਤਰੀ ਅਮਿਤ ਸ਼ਾਹ, ਰੱਖਿਆ ਮੰਤਰੀ ਰਾਜਨਾਥ ਸਿੰਘ, ਦਿੱਲੀ ਦੀ ਮੁੱਖ ਮੰਤਰੀ ਰੇਖਾ



ਪ੍ਰਧਾਨ ਮੰਤਰੀ ਨਰਿੰਦਰ ਮੋਦੀ ਪਾਰਟੀ ਦੇ ਸੀਨੀਅਰ ਆਗੂ ਵਿਜੈ ਕੁਮਾਰ ਮਲਹੋਤਰਾ (ਇਸਮੈਂਟ) ਨੂੰ ਸ਼ਰਧਾਂਜਲੀ ਭੇਟ ਕਰਦੇ ਹੋਏ। ਫੋਟੋ: ਏਐਨਆਈ

ਗੁਪਤਾ ਸਮੇਤ ਕਈ ਸੀਨੀਅਰ ਆਗੂਆਂ ਨੇ ਉਨ੍ਹਾਂ ਦੀ ਮੌਤ 'ਤੇ ਦੁੱਖ ਦਾ ਪ੍ਰਗਟਾਵਾ ਕੀਤਾ ਹੈ। ਪ੍ਰਧਾਨ ਮੰਤਰੀ ਮੋਦੀ ਨੇ ਮਲਹੋਤਰਾ ਨੂੰ ਜਨਤਕ ਮੁੱਦਿਆਂ ਦਾ ਡੂੰਘਾ ਗਿਆਨ ਰੱਖਣ ਵਾਲਾ ਅਤੇ ਦਿੱਲੀ ਵਿੱਚ ਪਾਰਟੀ ਨੂੰ ਮਜ਼ਬੂਤ ਕਰਨ ਵਾਲਾ

ਵਿਅਕਤੀ ਦੱਸਿਆ। ਮੋਦੀ ਨੇ ਐਕਸ 'ਤੇ ਕਿਹਾ, 'ਵਿਜੈ ਕੁਮਾਰ ਮਲਹੋਤਰਾ ਜਨਤਕ ਮੁੱਦਿਆਂ ਦੀ ਡੂੰਘੀ ਸਮਝ ਵਾਲੇ ਆਗੂ ਸਨ। ਉਨ੍ਹਾਂ ਨੇ ਦਿੱਲੀ ਵਿੱਚ ਸਾਡੀ ਪਾਰਟੀ ਨੂੰ ਮਜ਼ਬੂਤ ਕਰਨ ਵਿੱਚ ਮੁੱਖ ਭੂਮਿਕਾ ਨਿਭਾਈ। ਉਨ੍ਹਾਂ ਨੂੰ ਸੰਸਦੀ ਮਾਮਲਿਆਂ

ਵਿੱਚ ਸਰਗਰਮੀ ਲਈ ਵੀ ਯਾਦ ਕੀਤਾ ਜਾਂਦਾ ਹੈ। ਉਨ੍ਹਾਂ ਦਾ ਦੇਹਾਂਤ ਬਹੁਤ ਦੁਖਦਾਈ ਹੈ। ਉਨ੍ਹਾਂ ਦੇ ਪਰਿਵਾਰ ਅਤੇ ਪ੍ਰਸ਼ੰਸਕਾਂ ਪ੍ਰਤੀ ਸੰਵੇਦਨਾ। ਇਸ ਦੌਰਾਨ ਪ੍ਰਧਾਨ ਮੰਤਰੀ ਨੇ ਮਰਹੂਮ ਆਗੂ ਦੀ ਮਿ੍ਤਕ ਦੇਹ 'ਤੇ ਫੁੱਲਮਾਲਾ ਭੇਟ ਕਰਕੇ ਸ਼ਰਧਾਂਜਲੀ ਦਿੱਤੀ ਅਤੇ ਪਰਿਵਾਰ ਨਾਲ ਦੁੱਖ ਸਾਂਝਾ ਕੀਤਾ।

ਇਸੇ ਤਰ੍ਹਾਂ ਦਿੱਲੀ ਦੀ ਮੁੱਖ ਮੰਤਰੀ ਰੇਖਾ ਗੁਪਤਾ ਨੇ ਵੀ ਆਪਣੇ ਅੱਜ ਦੇ ਸਾਰੇ ਰੁਝੇਵੇਂ ਅਤੇ ਮੀਟਿੰਗਾਂ ਰੱਦ ਕਰ ਕੇ ਪਰਿਵਾਰ ਨਾਲ ਦੁੱਖ ਸਾਂਝਾ ਕੀਤਾ। ਦਿੱਲੀ ਦੇ ਸਾਬਕਾ ਮੁੱਖ ਮੰਤਰੀ ਅਰਵਿੰਦ ਕੇਜਰੀਵਾਲ, ਭਾਜਪਾ ਆਗੂ ਮੁਖਤਾਰ ਅੱਬਾਸ ਨਕਵੀ, ਸੰਸਦ ਮੈਂਬਰ ਬਾਂਸੁਰੀ ਸਵਰਾਜ, ਕੈਬਨਿਟ ਮੰਤਰੀ ਮਨਜਿੰਦਰ ਸਿੰਘ ਸਿਰਸਾ ਤੇ ਦਿੱਲੀ ਸਿੱਖ ਗੁਰਦੁਆਰਾ ਪ੍ਰਬੰਧਕ ਕਮੇਟੀ ਆਗੂਆਂ ਹਰਮੀਤ ਸਿੰਘ ਕਾਲਕਾ, ਜਗਦੀਪ ਸਿੰਘ ਕਾਹਲੋਂ, ਸਰਵਜੀਤ ਸਿੰਘ ਵਿਰਕ ਨੇ ਦੁੱਖ ਪ੍ਰਗਟਾਇਆ ਹੈ।

ਚੈਤੰਨਯਨੰਦ ਦੇ ਫੋਨ 'ਚੋਂ ਲੜਕੀਆਂ ਦੀਆਂ ਤਸਵੀਰਾਂ ਮਿਲੀਆਂ

ਪੁਲੀਸ ਦੇ ਸਵਾਲਾਂ 'ਤੇ ਸਹੀ ਅਤੇ ਸਿੱਧੇ ਜਵਾਬ ਦੇਣ ਤੋਂ ਬਚ ਰਿਹਾ ਹੈ ਅਖੌਤੀ ਧਰਮਗੁਰੂ

ਮਨਧੀਰ ਸਿੰਘ ਦਿਓਲ

ਨਵੀਂ ਦਿੱਲੀ, 30 ਸਤੰਬਰ

ਦਿੱਲੀ ਦੇ ਵਸੰਤ ਕੁੰਜ ਇਲਾਕੇ ਵਿੱਚ ਸ੍ਰੀ ਸ਼ਾਰਦਾ ਇੰਸਟੀਚਿਊਟ ਆਫ ਇੰਡੀਅਨ ਮੈਨੇਜਮੈਂਟ ਐਂਡ ਰਿਸਰਚ ਦੀਆਂ ਵਿਦਿਆਰਥਣਾਂ ਨਾਲ ਜਿਨਸੀ ਸ਼ੋਸ਼ਣ ਦੇ ਦੋਸ਼ ਹੇਠ ਗ੍ਰਿਫਤਾਰ ਕੀਤੇ ਗਏ ਅਖੌਤੀ ਧਰਮਗੁਰੂ ਚੈਤੰਨਯਨੰਦ ਸਰਸਵਤੀ ਦੇ ਮੋਬਾਈਲ ਫੋਨ 'ਚੋਂ ਏਅਰ ਹੋਸਟੈਸਾਂ ਦੀਆਂ ਤਸਵੀਰਾਂ ਮਿਲੀਆਂ ਹਨ। ਪੁਲੀਸ ਅਨੁਸਾਰ ਚੈਤੰਨਯਨੰਦ ਜਾਂਚ ਵਿੱਚ ਸਹਿਯੋਗ ਨਹੀਂ ਕਰ ਰਿਹਾ ਅਤੇ ਲਗਾਤਾਰ ਫ਼ੂਨ ਬੋਲ ਰਿਹਾ ਹੈ। ਉਸ ਦੀਆਂ ਮਹਿਲਾ ਸਾਥਣਾਂ ਤੋਂ ਵੀ ਪੁੱਛ-ਪੜਤਾਲ ਕੀਤੀ ਗਈ ਹੈ ਤਾਂ ਜੋ ਉਸ ਦੀਆਂ ਗਤੀਵਿਧੀਆਂ ਬਾਰੇ ਹੋਰ ਜਾਣਕਾਰੀ ਹਾਸਲ ਕੀਤੀ ਜਾ ਸਕੇ। ਉਸ ਦੇ ਮੋਬਾਈਲ ਫੋਨ ਦੀ ਜਾਂਚ

ਦੌਰਾਨ ਪੁਲੀਸ ਨੂੰ ਕਈ ਲੜਕੀਆਂ ਨਾਲ ਚੈਟ ਮਿਲੀਆਂ ਹਨ, ਜਿੱਥੇ ਉਹ ਉਨ੍ਹਾਂ ਨੂੰ ਭਰਮਾਉਣ ਦੀ ਕੋਸ਼ਿਸ਼ ਕਰ ਰਿਹਾ ਸੀ। ਇਨ੍ਹਾਂ 'ਚੋਂ ਕੁਝ ਏਅਰ ਹੋਸਟੈਸਾਂ ਦੀਆਂ ਤਸਵੀਰਾਂ ਵੀ ਹਨ, ਜੋ ਉਸ ਨੇ ਉਨ੍ਹਾਂ ਨਾਲ ਖਿੱਚਵਾਈਆਂ ਸਨ। ਉਸ ਦੇ ਫੋਨ 'ਚੋਂ ਕਈ ਲੜਕੀਆਂ ਦੇ ਮੋਬਾਈਲ ਡਿਸਪਲੇਅ ਪਿਕਚਰ (ਡੀ ਪੀ) ਦੇ ਸਕ੍ਰੀਨਸ਼ਾਟ ਵੀ ਮਿਲੇ ਹਨ। ਸੂਤਰਾਂ ਅਨੁਸਾਰ ਚੈਤੰਨਯਨੰਦ ਦਿੱਲੀ ਪੁਲੀਸ ਦੇ ਸਵਾਲਾਂ ਦੇ ਸਹੀ ਅਤੇ ਸਿੱਧੇ ਜਵਾਬ ਦੇਣ 'ਤੇ ਬਚ ਰਿਹਾ ਹੈ। ਪੁਲੀਸ ਅਧਿਕਾਰੀਆਂ ਵੱਲੋਂ ਸ਼ਖ਼ਤੀ ਕਰਨ ਅਤੇ ਉਸ ਖ਼ਿਲਾਫ਼ ਸਬੂਤ ਦਿਖਾਉਣ 'ਤੇ ਬਾਅਦ ਹੀ ਉਹ ਕੁਝ ਜਵਾਬ ਦੇ ਰਿਹਾ ਹੈ। ਉਸ ਦੀਆਂ ਸਾਥਣਾਂ ਕੋਲੋਂ ਪੁੱਛ-ਪੜਤਾਲ ਦੌਰਾਨ ਪੁਲੀਸ ਨੇ ਉਸ ਦੀਆਂ ਲੁਕਣਗਾਹਾਂ ਅਤੇ ਹੋਰ ਗਤੀਵਿਧੀਆਂ ਬਾਰੇ ਜਾਣਕਾਰੀ ਲਈ ਹੈ। ਜਾਂਚ ਦੌਰਾਨ ਪੁਲੀਸ ਨੂੰ ਉਸ ਦੀ ਧੰਧਾਪੜੀ ਬਾਰੇ ਲਗਾਤਾਰ ਹੋਰ ਜਾਣਕਾਰੀ ਮਿਲ ਰਹੀ ਹੈ।

ਰਾਹੁਲ ਨੂੰ ਜਾਨੋ ਮਾਰਨ ਦੀ ਧਮਕੀ ਦੇਣ ਵਾਲੇ ਭਾਜਪਾ ਆਗੂ ਖ਼ਿਲਾਫ਼ ਕਾਰਵਾਈ ਮੰਗੀ

ਯੂਥ ਕਾਂਗਰਸ ਨੇ ਦਿੱਲੀ ਪੁਲੀਸ ਨੂੰ ਸ਼ਿਕਾਇਤ ਕੀਤੀ; ਪਿੱਟੂ ਮਹਾਦੇਵ ਦੇ ਬਿਆਨ ਨੂੰ ਸ਼ਰਮਨਾਕ ਦੱਸਿਆ

ਪੱਤਰ ਪ੍ਰੇਰਕ

ਨਵੀਂ ਦਿੱਲੀ, 30 ਸਤੰਬਰ

ਟੈਲੀਵਿਜ਼ਨ 'ਤੇ ਪ੍ਰਗਰਮ ਦੌਰਾਨ ਭਾਜਪਾ ਆਗੂ ਪਿੱਟੂ ਮਹਾਦੇਵ ਵੱਲੋਂ ਕਾਂਗਰਸ ਆਗੂ ਰਾਹੁਲ ਗਾਂਧੀ ਨੂੰ ਜਾਨੋ ਮਾਰਨ ਦੀ ਧਮਕੀ ਦੇਣ ਦੇ ਮਾਮਲੇ ਵਿੱਚ ਇੰਡੀਅਨ ਯੂਥ ਕਾਂਗਰਸ ਨੇ ਦਿੱਲੀ ਪੁਲੀਸ ਨੂੰ ਸ਼ਿਕਾਇਤ ਦੇ ਕੇ ਭਾਜਪਾ ਆਗੂਆਂ ਖ਼ਿਲਾਫ਼ ਤੁਰੰਤ ਐੱਫ ਆਈ ਆਰ ਦਸ਼ਨ ਕਰਕੇ ਕਾਨੂੰਨੀ ਕਾਰਵਾਈ ਦੀ ਮੰਗ ਕੀਤੀ ਹੈ। ਕਾਂਗਰਸ ਆਗੂ ਨੇ ਕਿਹਾ ਕਿ ਬੀਤੇ ਦਿਨੀਂ ਟੀਵੀ ਪ੍ਰੋਗਰਾਮ 'ਤੇ ਪਿੱਟੂ ਮਹਾਦੇਵ ਵੱਲੋਂ 'ਰਾਹੁਲ ਗਾਂਧੀ ਨੂੰ ਫ਼ਾਤੀ ਵਿੱਚ ਗੋਲੀ ਮਾਰਨ' ਵਾਲਾ ਦਿੱਤਾ ਗਿਆ ਬਿਆਨ ਬੇਹੱਦ ਸ਼ਰਮਨਾਕ ਹੈ। ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਇਹ ਨਾ ਸਿਰਫ਼ ਭਾਜਪਾ ਦੀ ਨਫ਼ਰਤ ਭਰੀ ਰਾਜਨੀਤੀ ਨੂੰ ਦਰਸਾਉਂਦਾ



ਹੈ, ਸਗੋਂ ਰਾਹੁਲ ਗਾਂਧੀ ਵੱਲੋਂ ਵੱਡਪਾਉ ਵਿਚਾਰਧਾਰਾ ਵਿਰੁੱਧ ਲੜੀ ਜਾ ਰਹੀ ਲੜਾਈ ਪ੍ਰਤੀ ਭਾਜਪਾ ਦੀ ਨਿਰਾਸ਼ਾ ਨੂੰ ਵੀ ਉਜਾਗਰ ਕਰਦਾ ਹੈ। ਭਾਰਤੀ ਯੁਵ ਕਾਂਗਰਸ ਦੇ ਕੌਮੀ ਇੰਚਾਰਜ ਕ੍ਰਿਸ਼ਨ ਅੱਲਾਵਰੂ ਨੇ ਕਿਹਾ, 'ਇਹ ਸਿਰਫ਼ ਰਾਹੁਲ ਗਾਂਧੀ ਲਈ ਖ਼ਤਰਾ ਨਹੀਂ, ਸਗੋਂ ਭਾਰਤੀ ਲੋਕਤੰਤਰ ਦੀ ਭਾਵਨਾ ਦੇ ਵੀ ਖ਼ਿਲਾਫ਼ ਹੈ।' ਇਸੇ ਤਰ੍ਹਾਂ ਯੂਥ ਕਾਂਗਰਸ ਦੇ ਕੌਮੀ ਪ੍ਰਧਾਨ ਉਦੈ ਭਾਨੂ ਨੇ ਕਿਹਾ, 'ਰਾਹੁਲ ਬਿਆਨ ਬੇਹੱਦ ਸ਼ਰਮਨਾਕ ਹੈ। ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਇਹ ਨਾ ਸਿਰਫ਼ ਭਾਜਪਾ ਦੀ ਨਫ਼ਰਤ ਭਰੀ ਰਾਜਨੀਤੀ ਨੂੰ ਦਰਸਾਉਂਦਾ

ਇੰਡੋਨੇਸ਼ੀਆ 'ਚ ਸਕੂਲ ਦੀ ਇਮਾਰਤ ਡਿੱਗੀ, ਤਿੰਨ ਵਿਦਿਆਰਥੀਆਂ ਦੀ ਮੌਤ

100 ਤੋਂ ਵੱਧ ਜ਼ਖ਼ਮੀ; ਮਲਬੇ ਹੇਠ ਦਬੇ ਵਿਦਿਆਰਥੀਆਂ ਨੂੰ ਆਕਸੀਜਨ ਤੇ ਪਾਣੀ ਪਹੁੰਚਾਇਆ

ਸਿਦੇਆਰਜੇ (ਇੰਡੋਨੇਸ਼ੀਆ), 30 ਸਤੰਬਰ
ਇੰਡੋਨੇਸ਼ੀਆ ਦੇ ਸਿਦੇਆਰਜੇ ਵਿੱਚ ਇਸਲਾਮਿਕ ਸਕੂਲ ਦੀ ਇਮਾਰਤ ਢਹਿਣ ਕਾਰਨ ਤਿੰਨ ਵਿਦਿਆਰਥੀਆਂ ਦੀ ਮੌਤ ਹੋ ਗਈ ਅਤੇ 100 ਤੋਂ ਵੱਧ ਜ਼ਖ਼ਮੀ ਹੋ ਗਏ। ਕਈ ਹੋਰਾਂ ਦੇ ਮਲਬੇ ਹੇਠ ਦਬੇ ਹੋਣ ਦਾ ਖ਼ਦਸ਼ਾ ਹੈ। ਅਧਿਕਾਰੀਆਂ ਨੇ ਦੱਸਿਆ ਕਿ ਸਿਦੇਆਰਜੇ ਦੇ ਪੂਰਬੀ ਜਾਵਾ ਕਸਬੇ ਵਿੱਚ ਇਸਲਾਮਿਕ ਸਕੂਲ ਅਲ ਖੋਜਿਨੀ ਇਸਲਾਮਿਕ ਬੋਰਡਿੰਗ ਸਕੂਲ ਦੀ ਇਮਾਰਤ ਢਹਿਣ ਦੀ ਸੂਚਨਾ ਮਿਲਣ ਮਗਰੋਂ ਬਚਾਅ ਕਰਮੀ, ਪੁਲੀਸ ਅਤੇ ਫੌਜ ਦੇ ਜਵਾਨ ਪੂਰੀ ਰਾਤ ਰਾਤਾਂ ਤੋਂ ਬਚਾਅ ਕਾਰਜਾਂ ਵਿੱਚ ਜੁਟੇ ਰਹੇ। ਸਕੂਲ ਦੀ ਇਮਾਰਤ ਖ਼ਸਤਾ ਹਾਲ ਵਿੱਚ ਸੀ। ਮ੍ਰਿਤਕਾਂ ਦੀ ਗਿਣਤੀ ਵਧ ਸਕਦੀ ਹੈ। ਅਧਿਕਾਰੀਆਂ ਨੇ ਕਿਹਾ ਕਿ ਘਟਨਾ

ਦੇ 12 ਘੰਟਿਆਂ ਤੋਂ ਵੱਧ ਸਮੇਂ ਮਗਰੋਂ ਵੀ ਵਿਦਿਆਰਥੀਆਂ ਨੂੰ ਬਚਾਉਣ ਦੀਆਂ ਕੋਸ਼ਿਸ਼ਾਂ ਜਾਰੀ ਰਹੀਆਂ ਅਤੇ ਬਚਾਅ ਕਰਮੀਆਂ ਨੇ ਵਿਦਿਆਰਥੀਆਂ ਤੱਕ ਆਕਸੀਜਨ ਅਤੇ ਪਾਣੀ ਮੁਹੱਈਆ ਕਰਵਾਇਆ। ਅਧਿਕਾਰੀਆਂ ਨੇ ਦੱਸਿਆ ਕਿ ਘਟਨਾ ਵਿੱਚ ਤਿੰਨ ਵਿਦਿਆਰਥੀਆਂ ਦੀ ਮੌਤ ਹੋ ਗਈ ਅਤੇ ਦਸ ਤੋਂ ਵੱਧ ਜ਼ਖ਼ਮੀ ਹੋ ਗਏ। ਕਈ ਹੋਰਾਂ ਦੇ ਮਲਬੇ ਹੇਠ ਫਸੇ ਹੋਣ ਦਾ ਖ਼ਦਸ਼ਾ ਹੈ। ਢਹਿ ਚੁੱਕੇ ਢਾਂਚੇ ਵਿੱਚੋਂ ਝਟਕੇ ਮਹਿਸੂਸ ਹੋਣ 'ਤੇ ਬਚਾਅ ਮੁਹਿੰਮ ਸਵੇਰੇ 10:15 ਵਜੇ ਅਸਥਾਈ ਤੌਰ 'ਤੇ ਰੋਕੀ ਗਈ। ਬਚਾਅ ਕਰਮੀਆਂ ਨੇ ਇਲਾਕੇ ਵਿੱਚ ਮੌਜੂਦ ਲੋਕਾਂ ਨੂੰ ਇਮਾਰਤਾਂ ਤੋਂ ਦੂਰ ਰਹਿਣ ਦੀ ਅਪੀਲ ਕੀਤੀ। ਬਚਾਅ ਕਾਰਜ ਬਾਅਦ ਦੁਪਹਿਰ ਲਗਪਗ 1:45 ਵਜੇ ਮੁੜ ਸ਼ੁਰੂ ਹੋਏ। ਜ਼ਿਆਦਾਤਰ ਵਿਦਿਆਰਥੀ 'ਵੀ' ਤੋਂ '11ਵੀਂ ਜਮਾਤ' ਦੇ ਹਨ ਜਿਨ੍ਹਾਂ ਦੀ ਉਮਰ 12 ਤੋਂ 18 ਸਾਲ ਦਰਮਿਆਨ ਹੈ।

ਵੀਅਤਨਾਮ 'ਚ ਭਾਰੀ ਮੀਂਹ ਤੇ ਹੜ੍ਹਾਂ ਕਾਰਨ ਮ੍ਰਿਤਕਾਂ ਦੀ ਗਿਣਤੀ 19 ਹੋਈ

ਹਨੋਈ: ਵੀਅਤਨਾਮ 'ਚ ਡੁਫ਼ਾਨ 'ਬੁਆਲੋਈ' ਮਗਰੋਂ ਭਾਰੀ ਮੀਂਹ ਦੌਰਾਨ ਆਏ ਹੜ੍ਹਾਂ ਤੇ ਢਿੱਗਾਂ ਡਿੱਗਣ ਦੀਆਂ ਘਟਨਾਵਾਂ ਵਿੱਚ ਮ੍ਰਿਤਕਾਂ ਦੀ ਗਿਣਤੀ 19 ਹੋ ਗਈ ਹੈ ਅਤੇ ਕਈ ਲਾਪਤਾ ਹਨ। ਕੌਮੀ ਮੌਸਮ ਏਜੰਸੀ ਨੇ ਅੱਜ ਕਿਹਾ ਕਿ 24 ਘੰਟਿਆਂ ਦੌਰਾਨ ਵੀਅਤਨਾਮ ਦੇ ਕੁੱਝ ਹਿੱਸਿਆਂ ਵਿੱਚ 30 ਸੈਂਟੀਮੀਟਰ ਤੋਂ ਵੱਧ ਮੀਂਹ ਪਿਆ। ਏਜੰਸੀ ਨੇ ਭਾਰੀ ਮੀਂਹ ਜਾਰੀ ਰਹਿਣ ਦੀ ਚਿਤਾਵਨੀ ਦਿੱਤੀ ਹੈ। ਕਾਫ਼ੀ ਸਮਾਂ ਮੀਂਹ ਪੈਣ ਮਗਰੋਂ ਅਚਾਨਕ ਆਏ ਹੜ੍ਹਾਂ ਅਤੇ ਢਿੱਗਾਂ ਡਿੱਗਣ ਦੀਆਂ ਘਟਨਾਵਾਂ ਕਾਰਨ ਸੜਕਾਂ ਨੁਕਸਾਨੀਆਂ ਗਈਆਂ ਅਤੇ ਸੌਨ ਲਾ ਤੇ ਲਾਓ ਕਾਏ ਸੂਬਿਆਂ ਦੇ ਉੱਤਰੀ ਪਹਾੜਾਂ ਤੋਂ ਲੈ ਕੇ ਕੇਂਦਰੀ ਨਹੀਂ ਆਨ ਸੂਬੇ ਤੱਕ ਲੋਕਾਂ ਦਾ ਸੰਘਰਸ਼ ਟੁੱਟ ਗਿਆ। ਮੀਂਹ ਤੇ ਡੈਮ 'ਚੋਂ ਪਾਣੀ ਛੱਡਣ ਮਗਰੋਂ ਦਰਿਆਵਾਂ ਦਾ ਪੱਧਰ ਵਧਣ ਕਾਰਨ ਉੱਤਰ ਵਿੱਚ ਹੜ੍ਹਾਂ ਤੇ ਢਿੱਗਾਂ ਡਿੱਗਣ ਦੀਆਂ ਘਟਨਾਵਾਂ ਵਾਪਰੀਆਂ। ਹਾਲਾਂਕਿ ਅੰਨ ਮਛੇਰਿਆਂ ਸਮੇਤ ਲਾਪਤਾ 13 ਜਣਿਆਂ ਦੀ ਭਾਲ ਕੀਤੀ ਜਾ ਰਹੀ ਹੈ।

ਪਾਕਿਸਤਾਨ: ਨੀਮ ਫੌਜੀ ਬਲਾਂ 'ਤੇ ਹਮਲੇ ਵਿੱਚ 10 ਹਲਾਕ

ਧਮਾਕੇ 'ਚ 30 ਤੋਂ ਵੱਧ ਜ਼ਖ਼ਮੀ; ਫਰੰਟੀਅਰ ਕਾਂਸਟੇਬਲਰੀ ਦੇ ਹੈੱਡਕੁਆਰਟਰ ਨੇੜੇ ਵਾਪਰੀ ਘਟਨਾ

ਕਰਾਚੀ, 30 ਸਤੰਬਰ
ਪਾਕਿਸਤਾਨ ਦੇ ਬਲੋਚਿਸਤਾਨ ਸੂਬੇ 'ਚ ਨੀਮ ਫੌਜੀ ਬਲਾਂ 'ਤੇ ਅੱਜ ਬੰਬ ਨਾਲ ਕੀਤੇ ਹਮਲੇ 'ਚ ਘੱਟੋ ਘੱਟ 10 ਵਿਅਕਤੀ ਮਾਰੇ ਗਏ ਅਤੇ 30 ਤੋਂ ਵੱਧ ਜ਼ਖ਼ਮੀ ਹੋ ਗਏ। ਇਹ ਧਮਾਕਾ ਕੋਇਟਾ 'ਚ ਫਰੰਟੀਅਰ ਕਾਂਸਟੇਬਲਰੀ (ਐੱਫ ਬੀ) ਦੇ ਹੈੱਡਕੁਆਰਟਰ ਨੇੜੇ ਸੜਕ 'ਤੇ ਹੋਇਆ। ਬਲੋਚਿਸਤਾਨ ਦੇ ਸਿਹਤ ਮੰਤਰੀ ਬਖ਼ਤ ਮੁਹੰਮਦ ਕੱਕੜ ਨੇ ਹਮਲੇ ਦੀ ਪੁਸ਼ਟੀ ਕੀਤੀ ਹੈ। ਉਨ੍ਹਾਂ ਮੀਡੀਆ ਨੂੰ ਦੱਸਿਆ, 'ਧਮਾਕੇ 'ਚ ਦਸ ਵਿਅਕਤੀ ਮਾਰੇ ਗਏ ਹਨ ਤੇ 32 ਜ਼ਖ਼ਮੀ ਹੋਏ ਹਨ। ਜ਼ਖ਼ਮੀਆਂ ਨੂੰ ਸ਼ਹਿਰ ਦੇ ਵੱਖ ਵੱਖ ਹਸਪਤਾਲਾਂ 'ਚ ਲਿਜਾਇਆ ਗਿਆ ਹੈ। ਸਿਹਤ ਸਕੱਤਰ ਮੁਜੀਬੁਰ ਰਹਿਮਾਨ ਨੇ ਬਿਆਨ 'ਚ ਕਿਹਾ, 'ਕੋਇਟਾ ਸਿਵਲ ਹਸਪਤਾਲ, ਬਲੋਚਿਸਤਾਨ ਮੈਡੀਕਲ ਕਾਲਜ (ਬੀ ਐੱਮ ਐਸ) ਹਸਪਤਾਲ ਕੋਇਟਾ ਅਤੇ ਟਰੇਮਾ ਸੈਂਟਰ 'ਚ ਐਮਬੂਲੈਂਸੀ ਐਲਾਨ ਦਿੱਤੀ ਗਈ ਹੈ। ਕਿਸੇ ਵੀ ਸ਼ਹੂਰ ਨੇ ਧਮਾਕੇ ਦੀ ਜ਼ਿੰਮੇਵਾਰੀ ਨਹੀਂ ਲਈ ਹੈ ਪਰ ਬਲੋਚ



ਕੋਇਟਾ 'ਚ ਹੋਏ ਧਮਾਕੇ ਵਿੱਚ ਨੁਕਸਾਨੇ ਵਾਰਨਾਂ ਕੋਲ ਖੜ੍ਹਾ ਸੁਰੱਖਿਆ ਕਰਮੀ। ਫੋਟੋ: ਰਾਇਟਰਜ਼

ਬਾਗੀ ਸਮੂਹ ਅਕਸਰ ਸੂਬੇ 'ਚ ਸੁਰੱਖਿਆ ਕਰਮੀਆਂ ਨੂੰ ਨਿਸ਼ਾਨਾ ਬਣਾ ਕੇ ਹਮਲਾ ਕਰਦੇ ਰਹਿੰਦੇ ਹਨ। ਬਲੋਚਿਸਤਾਨ ਦੇ ਮੁੱਖ ਮੰਤਰੀ ਮੀਰ ਸਰਵਾਜ਼ ਖ਼ੁਗਤੀ ਨੇ ਇਸ ਘਟਨਾ ਦੀ ਨਿੰਦਾ ਕੀਤੀ ਅਤੇ ਇਸ ਨੂੰ 'ਅਤਿਵਾਦੀ ਹਮਲਾ' ਦੱਸਿਆ। ਉਨ੍ਹਾਂ ਐਕਸ 'ਤੇ ਬਿਆਨ 'ਚ ਕਿਹਾ,

'ਅਤਿਵਾਦੀ ਆਪਣੀਆਂ ਬੁਜ਼ਦਿਲਾਨਾ ਕਾਰਵਾਈਆਂ ਨਾਲ ਦੇਸ਼ ਨੂੰ ਕਮਜ਼ੋਰ ਨਹੀਂ ਕਰ ਸਕਦੇ। ਜਨਤਾ 'ਤੇ ਸੁਰੱਖਿਆ ਬਲਾਂ ਦੀ ਕੁਰਬਾਨੀ ਬੇਕਾਰ ਨਹੀਂ ਜਾਵੇਗੀ। ਅਸੀਂ ਬਲੋਚਿਸਤਾਨ ਨੂੰ ਸ਼ਾਂਤੀ ਪੂਰਨ ਤੇ ਸੁਰੱਖਿਅਤ ਬਣਾਉਣ ਲਈ ਵਚਨਬੱਧ ਹਾਂ।

ਖੇਡਾਂ



ਗੁਰਾਣੀ ਵਿੱਚ ਸ਼੍ਰੀਲੰਕਾ ਖ਼ਿਲਾਫ਼ ਮਹਿਲਾ ਇੱਕ ਰੋਜ਼ਾ ਕ੍ਰਿਕਟ ਵਿਸ਼ਵ ਕੱਪ ਦੇ ਪਫੇਰੇ ਮੇਰ ਵਿੱਚ ਸ਼ਾਟ ਮਾਰਦੀ ਹੋਈ ਭਾਰਤ ਦੀ ਖਿਡਾਰਨ ਅਮਨਜੋਤ ਕੌਰ। ਭਾਰਤ ਨੇ ਮੀਂਹ ਨਾਲ ਪ੍ਰਭਾਵਿਤ ਮੇਰ ਵਿੱਚ ਪਹਿਲਾਂ

ਬਲੈਂਬਾਜ਼ੀ ਕਰਦਿਆਂ ਨਿਰਧਾਰਤ 47 ਓਵਰਾਂ ਵਿੱਚ ਅੱਠ ਵਿਕਟਾਂ 'ਤੇ 269 ਦੌੜਾਂ ਬਣਾਈਆਂ। ਅਮਨਜੋਤ ਨੇ 57, ਦੀਪਤੀ ਸ਼ਰਮਾ ਨੇ 53 ਤੇ ਹਰਲੀਨ ਦਿਓਲ ਨੇ 48 ਦੌੜਾਂ ਦਾ ਯੋਗਦਾਨ ਪਾਇਆ। ਫੋਟੋ: ਪੀਟੀਆਈ

ਵਿਸ਼ਵ ਪੈਰਾ ਅਥਲੈਟਿਕਸ: ਭਾਰਤ ਨੇ ਦੋ ਸੋਨੇ ਤੇ ਦੋ ਚਾਂਦੀ ਦੇ ਤਗਮੇ ਜਿੱਤੇ

ਤਗਮਾ ਸੂਚੀ 'ਚ ਚੌਥੇ ਸਥਾਨ 'ਤੇ ਪਹੁੰਚਿਆ ਭਾਰਤ

ਨਵੀਂ ਦਿੱਲੀ, 30 ਸਤੰਬਰ
ਭਾਰਤ ਦਾ ਸੁਮਿਤ ਅੰਤਲ ਅੱਜ ਇੱਥੇ ਜੈਵਲਿਨ ਥਰੋਅ 'ਚ ਲਗਾਤਾਰ ਤੀਜਾ ਸੋਨ ਤਗਮਾ ਜਿੱਤੇ ਕੇ ਵਿਸ਼ਵ ਪੈਰਾ ਅਥਲੈਟਿਕਸ ਚੈਂਪੀਅਨਸ਼ਿਪ ਦੇ ਇਤਿਹਾਸ ਵਿੱਚ ਸਭ ਤੋਂ ਸਫਲ ਭਾਰਤੀ ਅਥਲੀਟ ਬਣ ਗਿਆ ਹੈ। ਉਸ ਨੇ 2023 ਅਤੇ 2024 ਵਿੱਚ ਵੀ ਸੋਨ ਤਗਮੇ ਜਿੱਤੇ ਸਨ। ਅੱਜ ਭਾਰਤ ਨੇ ਕੁੱਲ ਦੋ ਸੋਨੇ ਅਤੇ ਦੋ ਚਾਂਦੀ ਦੇ ਤਗਮੇ ਜਿੱਤੇ। ਇਸ ਤਰ੍ਹਾਂ ਭਾਰਤ ਕੁੱਲ 4 ਸੋਨੇ, 4 ਚਾਂਦੀ ਅਤੇ 1 ਕਾਂਸੇ ਦੇ ਤਗਮੇ ਨਾਲ ਸੂਚੀ ਵਿੱਚ ਚੌਥੇ ਸਥਾਨ 'ਤੇ ਪਹੁੰਚ ਗਿਆ ਹੈ। ਬ੍ਰਾਜ਼ੀਲ, ਪੋਲੈਂਡ ਅਤੇ ਚੀਨ ਕ੍ਰਮਵਾਰ ਪਹਿਲੇ, ਦੂਜੇ ਅਤੇ ਤੀਜੇ ਸਥਾਨ 'ਤੇ ਕਾਬਜ਼ ਹਨ।

27 ਸਾਲਾ ਸੁਮਿਤ ਨੇ ਪੁਰਸ਼ਾਂ ਦੇ ਜੈਵਲਿਨ ਥਰੋਅ ਐਂਫ4 ਮੁਕਾਬਲੇ ਵਿੱਚ ਆਪਣੀ ਪੰਜਵੀਂ ਕੋਸ਼ਿਸ਼ ਵਿੱਚ 71.37 ਮੀਟਰ ਦੀ ਦੂਰੀ ਨਾਲ ਚੈਂਪੀਅਨਸ਼ਿਪ ਰਿਕਾਰਡ ਬਣਾਉਂਦਿਆਂ ਸੋਨ ਤਗਮਾ ਜਿੱਤਿਆ। ਇਸ ਦੌਰਾਨ ਓਲੰਪਿਕ



ਸੁਮਿਤ ਅੰਤਲ

ਚੈਂਪੀਅਨ ਨੀਰਜ ਚੌਪੜਾ ਵੀ ਉਸ ਦਾ ਹੋਸਲਾ ਵਧਾਉਣ ਲਈ ਸਟੇਡੀਅਮ ਵਿੱਚ ਮੌਜੂਦ ਸੀ। ਸੁਮਿਤ ਨੇ 2023 ਵਿੱਚ ਬਣਾਏ ਆਪਣੇ ਹੀ 70.83 ਮੀਟਰ ਦੇ ਚੈਂਪੀਅਨਸ਼ਿਪ ਰਿਕਾਰਡ ਨੂੰ ਤੋੜਿਆ। ਇਸੇ ਤਰ੍ਹਾਂ ਸੰਦੀਪ ਸਰਗਰ ਨੇ ਵੀ ਪੁਰਸ਼ਾਂ ਦੇ ਜੈਵਲਿਨ ਥਰੋਅ ਐਂਫ4 ਮੁਕਾਬਲੇ ਵਿੱਚ 62.82 ਮੀਟਰ ਦੀ ਥਰੋਅ ਨਾਲ ਸੋਨ ਤਗਮਾ ਜਿਤਾਇਆ। ਸੰਦੀਪ ਸਿੰਘ ਨੇ ਵੀ ਇਸੇ ਮੁਕਾਬਲੇ ਵਿੱਚ 62.67 ਮੀਟਰ ਦੀ ਥਰੋਅ ਨਾਲ ਚਾਂਦੀ ਦਾ ਤਗਮਾ ਜਿੱਤਿਆ। ਇਸ ਤੋਂ ਪਹਿਲਾਂ ਦਿਨ ਦੇ ਸ਼ੁਰੂਆਤੀ ਸੈਸ਼ਨ ਵਿੱਚ ਯੋਗੇਸ਼ ਕਬੂਨੀਆ ਨੇ ਪੁਰਸ਼ਾਂ ਦੀ ਦੂਜੀ ਨਾਲ ਚੈਂਪੀਅਨਸ਼ਿਪ ਰਿਕਾਰਡ ਬਣਾਉਂਦਿਆਂ ਸੋਨ ਤਗਮਾ ਜਿੱਤਿਆ। ਇਸ ਦੌਰਾਨ ਓਲੰਪਿਕ

ਜਿੱਤਿਆ। ਹਾਲਾਂਕਿ ਆਲਮੀ ਪੱਧਰ 'ਤੇ ਉਸ ਦੇ ਪਹਿਲੇ ਸੋਨ ਤਗਮੇ ਦਾ ਇੰਤਜ਼ਾਰ ਹਾਲਾਂਕਿ ਜਾਰੀ ਹੈ। ਕਬੂਨੀਆ ਨੇ ਪੈਰਾਲੰਪਿਕ ਖੇਡਾਂ (2021 ਅਤੇ 2024) ਵਿੱਚ ਦੋ ਚਾਂਦੀ ਦੇ ਤਗਮਿਆਂ 'ਤੇ ਇਲਾਵਾ ਵਿਸ਼ਵ ਚੈਂਪੀਅਨਸ਼ਿਪ ਵਿੱਚ ਆਪਣਾ ਲਗਾਤਾਰ ਤੀਜਾ ਚਾਂਦੀ ਦਾ ਤਗਮਾ ਜਿੱਤਿਆ ਹੈ। ਉਸ ਨੇ 2023 ਅਤੇ 2024 ਵਿੱਚ ਵੀ ਦੋ ਚਾਂਦੀ ਦੇ ਤਗਮੇ ਜਿੱਤੇ ਸਨ, ਜਦਕਿ 2019 ਵਿੱਚ ਕਾਂਸੇ ਦਾ ਤਗਮਾ ਆਪਣੇ ਨਾਂ ਕੀਤਾ ਸੀ। ਉਸ ਨੇ 2023 ਦੀਆਂ ਹਾਂਗਕਾਂਗ ਏਸ਼ੀਅਨ ਪੈਰਾ ਖੇਡਾਂ ਵਿੱਚ ਚਾਂਦੀ ਦਾ ਤਗਮਾ ਜਿੱਤਿਆ ਸੀ। ਵਿਸ਼ਵ ਰਿਕਾਰਡ ਧਾਰਕ ਬ੍ਰਾਜ਼ੀਲ ਦੇ 45.67 ਮੀਟਰ ਦੀ ਥਰੋਅ ਨਾਲ ਸੋਨ ਤਗਮਾ ਜਿੱਤਿਆ। ਉਸ ਦੇ ਸਾਰੇ ਛੇ ਥਰੋਅ ਕਬੂਨੀਆ ਦੇ ਦਿਨ ਦੇ ਸਰਵੋਤਮ ਪ੍ਰਦਰਸ਼ਨ ਤੋਂ ਬਿਹਤਰ ਸਨ। 2019 ਤੋਂ ਸ਼ੁਰੂ ਹੋਈ ਵਿਸ਼ਵ ਚੈਂਪੀਅਨਸ਼ਿਪ ਵਿੱਚ ਬੀਤਸਤਾ ਦਾ ਇਹ ਲਗਾਤਾਰ ਚੌਥਾ ਸੋਨ ਤਗਮਾ ਹੈ। ਉਹ ਪਿਛਲੀਆਂ ਤਿੰਨ ਪੈਰਾਲੰਪਿਕ ਖੇਡਾਂ ਤੋਂ ਸੋਨ ਤਗਮਾ ਜਿੱਤਦਾ ਆ ਰਿਹਾ ਹੈ।

ਮਹਿਲਾ ਵਿਸ਼ਵ ਕੱਪ ਕ੍ਰਿਕਟ: ਆਸਟਰੇਲੀਆ ਤੇ ਨਿਊਜ਼ੀਲੈਂਡ ਵਿਚਾਲੇ ਮੁਕਾਬਲਾ ਅੱਜ

ਅੰਦਰੂਨੀ ਚੁਣੌਤੀਆਂ ਨਾਲ ਨਜਿੱਠਣਾ ਆਸਟਰੇਲੀਆ ਲਈ ਵੱਡੀ ਚੁਣੌਤੀ

ਦਿੱਲੀ, 30 ਸਤੰਬਰ
ਸੱਤ ਵਾਰ ਦੀ ਚੈਂਪੀਅਨ ਆਸਟਰੇਲੀਆ ਦੀ ਟੀਮ ਆਈ ਸੀ ਸੀ ਮਹਿਲਾ ਇੱਕ ਰੋਜ਼ਾ ਕ੍ਰਿਕਟ ਵਿਸ਼ਵ ਕੱਪ ਵਿੱਚ ਬੁੱਧਵਾਰ ਨੂੰ ਨਿਊਜ਼ੀਲੈਂਡ ਦੀ ਤਜਰਬੇਕਾਰ ਟੀਮ ਖ਼ਿਲਾਫ਼ ਜਿੱਤ ਦਰਜ ਕਰਕੇ ਆਪਣੀ ਮੁਹਿੰਮ ਦੀ ਜੇਤੂ ਸ਼ੁਰੂਆਤ ਕਰਨਾ ਚਾਹੇਗੀ। ਮੈਚ ਬਾਅਦ ਦੁਪਹਿਰ 3 ਵਜੇ ਤੋਂ ਸ਼ੁਰੂ ਹੋਵੇਗਾ। ਮੌਜੂਦਾ ਟੀ:20 ਚੈਂਪੀਅਨ ਨਿਊਜ਼ੀਲੈਂਡ ਤੇ ਉਸ ਨੂੰ ਸ਼ਖ਼ਤ ਚੁਣੌਤੀ ਮਿਲੇਗੀ, ਪਰ ਆਸਟਰੇਲੀਆ ਨੂੰ ਆਪਣੀਆਂ ਅੰਦਰੂਨੀ ਚੁਣੌਤੀਆਂ ਨਾਲ ਵੀ ਨਜਿੱਠਣਾ ਪਵੇਗਾ। ਆਸਟਰੇਲੀਆ ਲਈ ਟੀਮ ਦੀਆਂ ਲੋੜਾਂ ਅਨੁਸਾਰ ਸੰਤੁਲਨ ਬਣਾਉਣਾ ਸਭ ਤੋਂ ਵੱਡੀ ਪਰੇਸ਼ਾਨੀ ਹੈ। ਖੱਬੇ ਹੱਥ ਦੀ ਸਪਿੰਨਰ ਸੋਫੀ ਮੌਲਿਨੂ ਅਤੇ ਲੈਂਗ ਸਪਿੰਨਰ ਜੋਰਜੀਆ ਵੇਅਰਹੋਮ ਆਪਣੀਆਂ ਸੱਟਾਂ ਤੋਂ ਉਭਰ ਚੁੱਕੀਆਂ ਹਨ। ਹੁਣ ਆਸਟਰੇਲੀਆ

ਦੀ ਟੀਮ ਮੈਨੇਜਮੈਂਟ ਨੂੰ ਦੇਖਣਾ ਪਵੇਗਾ ਕਿ ਉਨ੍ਹਾਂ ਨੂੰ ਆਖਰੀ ਗਿਆਰਾਂ ਵਿੱਚ ਕਿਵੇਂ ਸ਼ਾਮਲ ਕੀਤਾ ਜਾ ਸਕਦਾ ਹੈ। ਤੇਜ਼ ਗੇਂਦਬਾਜ਼ੀ ਵਿੱਚ ਵੀ ਆਸਟਰੇਲੀਆ ਕੋਲ ਮੇਗਨ ਸ਼ੂਟ, ਅਨਾਬੇਲ ਸਦਰਲੈਂਡ, ਐਲਿਸ ਪੈਰੀ, ਤਾਹਲੀਆ ਮੈਕਗ੍ਰਾ ਅਤੇ ਡਾਰਸੀ ਬ੍ਰਾਉਨ ਵਰਗੀਆਂ ਖਿਡਾਰਨਾਂ ਮੌਜੂਦ ਹਨ। ਬਲੈਂਬਾਜ਼ੀ ਵਿੱਚ ਬੇਬ ਮੂਨੀ, ਫੀਬੀ ਲਿਚਵੀਲਡ ਅਤੇ ਐਸ਼ਲੇ ਗਾਰਡਨਰ ਦੇ ਨਾਲ ਕਪਤਾਨ ਐਲਿਸਾ ਹੀਲੀ ਨੂੰ ਅੱਗੇ ਹੋ ਕੇ ਅਗਵਾਈ ਕਰਨੀ ਹੋਵੇਗੀ। ਭਾਰਤ ਖ਼ਿਲਾਫ਼ ਬ੍ਰਿਸਬੇਨ ਵਿੱਚ 87 ਗੇਂਦਾਂ ਵਿੱਚ 101 ਦੌੜਾਂ ਬਣਾਉਣ ਵਾਲੀ ਜੋਰਜੀਆ ਵੇਲ ਵੀ ਟੀਮ ਵਿੱਚ ਹੈ, ਜੋ ਬਲੈਂਬਾਜ਼ੀ ਨੂੰ ਹੋਰ ਮਜ਼ਬੂਤ ਕਰੇਗੀ। ਆਸਟਰੇਲੀਆ ਨੇ ਵਿਸ਼ਵ ਕੱਪ ਤੋਂ ਠੀਕ ਪਹਿਲਾਂ ਭਾਰਤ ਨੂੰ ਲੜੀ ਵਿੱਚ 2:1 ਨਾਲ ਹਰਾ ਕੇ ਆਪਣੀ ਬਲੈਂਬਾਜ਼ੀ ਨੂੰ ਹੋਰ ਮਜ਼ਬੂਤ ਕੀਤਾ ਹੈ। ਦੂਜੇ ਪਾਸੇ ਨਿਊਜ਼ੀਲੈਂਡ ਨੂੰ ਆਸਟਰੇਲੀਆ ਦੀ ਇਸ ਮਜ਼ਬੂਤ ਟੀਮ ਨੂੰ ਹਰਾਉਣ ਲਈ ਆਪਣਾ ਸਰਵੋਤਮ ਪ੍ਰਦਰਸ਼ਨ ਕਰਨਾ ਪਵੇਗਾ।

ਦਿੱਲੀ: ਖਾਰੀ ਬਾਵਲੀ ਦੀਆਂ ਛੱਤਾਂ 'ਤੇ ਦੌੜਿਆ ਬੋਲਟ

ਸਿੰਧੂ ਅਤੇ ਸ੍ਰੀਜੇਥ ਨੇ ਵੀ ਦਿੱਤਾ ਸਾਥ

ਨਵੀਂ ਦਿੱਲੀ, 30 ਸਤੰਬਰ
ਦੁਨੀਆ ਦੇ ਸਭ ਤੋਂ ਤੇਜ਼ ਦੌੜਾਕ ਓਸੇਨ ਬੋਲਟ ਨੇ ਅੱਜ ਜਦੋਂ ਦਿੱਲੀ ਦੀ ਖਾਰੀ ਬਾਵਲੀ ਦੀਆਂ ਛੱਤਾਂ 'ਤੇ ਦੌੜ ਲਾਈ, ਤਾਂ ਏਸ਼ੀਆ ਦੇ ਸਭ ਤੋਂ ਵੱਡੇ ਮਸਾਲਾ ਬਾਜ਼ਾਰ ਵਿੱਚ ਇਤਿਹਾਸ ਅਤੇ ਖੇਡ ਦਾ ਅਜਿਹਾ ਅਨੋਖਾ ਸੰਗਮ ਦੇਖਣ ਨੂੰ ਮਿਲਿਆ, ਜੋ ਭਾਰਤ ਨੇ ਪਹਿਲਾਂ ਕਦੇ ਨਹੀਂ ਦੇਖਿਆ ਸੀ। ਇਹ ਪਹਿਲਾ ਮੌਕਾ ਸੀ ਜਦੋਂ ਆਪਣੇ ਮਸਾਲਿਆਂ ਅਤੇ ਪਤੰਗਬਾਜ਼ੀ ਲਈ ਮਸ਼ਹੂਰ ਖਾਰੀ ਬਾਵਲੀ ਦੀਆਂ ਇਤਿਹਾਸਕ ਛੱਤਾਂ ਸਪੋਰਟ ਟਰੇਕ ਵਿੱਚ ਬਦਲ ਗਈਆਂ ਸਨ। ਇਸ ਮੌਕੇ ਬੋਲਟ ਨਾਲ ਪੀ ਵੀ ਸਿੰਧੂ, ਪੀ ਆਰ ਸ੍ਰੀਜੇਥ ਅਤੇ ਅਨਿਮੇਸ਼ ਕੁਰੂਚ ਵਰਗੇ ਭਾਰਤੀ ਓਲੰਪਿਕ ਸਿਤਾਰੇ ਵੀ ਮੌਜੂਦ ਸਨ।



ਬੋਲਟ ਨੇ ਕਿਹਾ, 'ਪੁਰਾਣੀ ਦਿੱਲੀ ਦੀਆਂ ਮਸਾਲਿਆਂ ਨਾਲ ਮਹਿਕਦੀਆਂ ਛੱਤਾਂ 'ਤੇ ਦੌੜਨਾ ਮੇਰੇ ਲਈ ਇੱਕ ਅਨੋਖਾ ਤਜਰਬਾ ਸੀ। ਅਜਿਹੀ ਇਤਿਹਾਸਕ ਥਾਂ 'ਤੇ ਪੀ ਵੀ ਸਿੰਧੂ, ਪੀ ਆਰ ਸ੍ਰੀਜੇਥ ਅਤੇ ਅਨਿਮੇਸ਼ ਕੁਰੂਚ ਵਰਗੇ ਭਾਰਤ ਦੇ ਸਰਵੋਤਮ ਓਲੰਪੀਆਨਾਂ ਨਾਲ ਸਮਾਂ ਬਿਤਾਉਣਾ ਮੇਰੇ

ਦੌੜਨਾ ਬਹੁਤ ਪ੍ਰੇਰਨਾਦਾਇਕ ਸੀ। ਕਿਸੇ ਵੀ ਖਿਡਾਰੀ ਲਈ ਇੱਕ ਆਲਮੀ ਦਿੱਗਜ਼ ਨਾਲ ਇਸ ਤਰ੍ਹਾਂ ਰਿਲੇਅ ਦਾ ਹਿੱਸਾ ਬਣਨਾ ਸ਼ਾਨਦਾਰ ਤਜਰਬਾ ਹੈ। ਇਹ ਉਹ ਪਲ ਹੈ ਜੋ ਮੈਨੂੰ ਯਾਦ ਦਿਵਾਉਂਦਾ ਹੈ ਕਿ ਮੈਂ ਖੇਡ ਨੂੰ ਪਹਿਲੀ ਵਾਰ ਪਿਆਰ ਕਿਉਂ ਕੀਤਾ ਸੀ।' ਹਾਰੀ ਦੇ ਦੌੜਿਸ਼ ਖਿਡਾਰੀ ਸ੍ਰੀਜੇਥ ਨੇ ਕਿਹਾ, 'ਖਾਰੀ ਬਾਵਲੀ ਦੀ ਛੱਤ 'ਤੇ ਬੋਲਟ ਨਾਲ ਇਸ ਰਿਲੇਅ ਦਾ ਹਿੱਸਾ ਬਣਨਾ ਯਾਦਗਾਰੀ ਰਿਹਾ।'

ਟੈਨਿਸ: ਸਿਨਰ ਚਾਈਨਾ ਉਪਨ ਦੇ ਫਾਈਨਲ 'ਚ

ਪੇਂਗੀਓ, 30 ਸਤੰਬਰ
ਸਿਖਲਾ ਦਰਜਾ ਪ੍ਰਾਪਤ ਟੈਨਿਸ ਖਿਡਾਰੀ ਜਾਨਿਕ ਸਿਨਰ ਨੇ ਐਲੇਕਸ ਡੀ ਮਿਨੇਰ ਨੂੰ ਹਰਾ ਕੇ ਚਾਈਨਾ ਉਪਨ ਟੈ ਨਿ ਸ ਟੂਰਨਾਮੈਂਟ ਦੇ ਫਾਈਨਲ ਵਿੱਚ ਥਾਂ ਬਣਾ ਲਈ ਹੈ। ਸਿਨਰ ਨੇ 6-4, 3-6, 6-2 ਨਾਲ ਇਹ

ਮੈਚ ਜਿੱਤ ਕੇ ਹਾਰਡ ਕੋਰਟ ਟੂਰਨਾਮੈਂਟ ਵਿੱਚ ਲਗਾਤਾਰ ਨੌਵੇਂ ਫਾਈਨਲ ਵਿੱਚ ਜਗ੍ਹਾ ਬਣਾਈ। ਫਾਈਨਲ ਵਿੱਚ ਹੁਣ ਉਸ ਦਾ ਸਾਹਮਣਾ ਦਾਨਿਲ ਮੈਦਵੇਦੇਵ ਜਾਂ ਲਰਨਾ ਟਿਏਨ ਨਾਲ ਹੋਵੇਗਾ। ਇਸੇ ਦੌਰਾਨ ਇੰਡੀਆ ਪ੍ਰਾਈਵੇਟ ਲਿਮਟਿਡ ਦੇ ਹਿੱਸੇਦਾਰਾਂ ਨੂੰ ਇਸ ਦੁਆਰਾ 30.10.2025 ਨੂੰ ਜਾਂ ਇਸ ਤੋਂ ਪਹਿਲਾਂ ਆਈਟਮ-1 ਦੇ ਵਿਰੁੱਧ ਦੱਸੇ ਗਏ ਪਤੇ 'ਤੇ ਲਿਕਵੀਡੇਟ ਨੂੰ ਆਪਣੇ ਦਾਅਵਿਆਂ ਦਾ ਸਬੂਤ ਪ੍ਰਦਾਨ ਕਰਨਾ ਪਵੇਗਾ। ਇਸੇ ਦੌਰਾਨ ਆਈਟਮ-2 ਦੇ ਵਿਰੁੱਧ ਦੱਸੇ ਗਏ ਪਤੇ 'ਤੇ ਲਿਕਵੀਡੇਟ ਨੂੰ ਆਪਣੇ ਦਾਅਵਿਆਂ ਦਾ ਸਬੂਤ ਪ੍ਰਦਾਨ ਕਰਨਾ ਪਵੇਗਾ। ਇਸੇ ਦੌਰਾਨ ਆਈਟਮ-3 ਦੇ ਵਿਰੁੱਧ ਦੱਸੇ ਗਏ ਪਤੇ 'ਤੇ ਲਿਕਵੀਡੇਟ ਨੂੰ ਆਪਣੇ ਦਾਅਵਿਆਂ ਦਾ ਸਬੂਤ ਪ੍ਰਦਾਨ ਕਰਨਾ ਪਵੇਗਾ। ਇਸੇ ਦੌਰਾਨ ਆਈਟਮ-4 ਦੇ ਵਿਰ